IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CAA-266(ND)/2017

IN THE MATTER OF:

Weltime Housing and Finance Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Rajeev Kumar, Advocate

ORDER

Learned Counsel for the petitioner is present. It is represented by the Learned Counsel for the petitioner that in compliance with the directions dated 04.10.2017 affidavit in relation to the Sectoral Regulator as directed has been duly filed vide diary no. 3299 dated 06.10.2017. The same is taken on record and in second motion admission heard and Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)